

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-14/2023/187 /R.Cell

Dated, Guwahati the 23rd May, 2023

The Gauhati High Court has been pleased to notify the schedule and syllabus of the **Limited Departmental Competitive Examination (LDCE)** for promotion from Grade-II to Grade-I of Mizoram Judicial Service.

Date of Examination	Paper	Total Marks	Time and Duration
22-07-2023 (Saturday)	Paper-I	100	9:00 AM to 12:00 Noon (3 hours)
	Paper-II	100	1:00 PM to 4:00 PM (3 hours)
23-07-2023 (Sunday)	Paper-III	100	9:00 AM to 12:00 Noon (3 hours)

1. MAIN WRITTEN EXAMINATION:

- (i) Paper-I: One paper of 100 marks to test the general knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.
- (ii) Paper-II: One paper of 100 marks duration regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.
- (iii) Paper-III: One paper of 100 marks consisting of judgement writing (paper Book to be supplied), Legal theories on jurisprudence, provision of Constitution of India.

Note: ***(The candidates are expected to refer to the relevant decisions of the Apex Court and the High Court while writing answers in Paper II and III)***

2. INTERVIEW: VIVA-VOCE – 50 MARKS.

General Instructions:

- a. All officers who obtain 60% or more marks, subject to securing at least 45% marks individually in Paper-I, II & III shall be eligible for viva-voce.



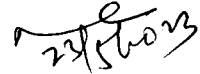
List of officers who have opted for LDC Examination along with their Roll Nos.:

Sl. No.	Roll No.	Name of the Officers	Designation and posting
1.	01	Shri Laldinpuia Tlau	Sr.Civil Judge-cum-Chief Judicial Magistrate, Mamit
2.	02	Smti Lalrochami Ralte	Chief Judicial Magistrate, Aizawl
3.	03	Shri Lalramsanga	Senior Civil Judge, Aizawl
4.	04	Shri Vincent Lalrokima	Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl
5.	05	Shri Birthoilal Sakachep	Senior Civil Judge, Kolasib
6.	06	Shri T. Lalhmachhuana	Sr. Civil Judge, Aizawl
7.	07	Shri R. Malsawmdawngzuala	Sr. Civil Judge-cum-Chief Judicial Magistrate, Serchhip
8.	08	Shri Thomas Lalrammawia	Deputy Secretary to the Govt. of Mizoram, Law & Judicial Department

Place of Examination: Aizawl, Mizoram, Specific Venue of the examination will be specified in the Admit cards.

Admit Cards will be sent to the above mentioned officers via their respective e-mails through which they had opted for the examination.

By Order,



(R. Baruah)

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1


Memo No.HC.XXXVII-14/2023/187A/R.Cell

Dated, Guwahati the 23rd May, 2023

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Gauhati High Court, Aizawl Bench, Mizoram for information. He is requested to upload this notification in the official website of Aizawl Bench.

5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption **"Notification dated 23-05-2023 regarding the Main Written examination in connection with LDCE for promotion from Grade-II to Grade-I of Mizoram Judicial Service"** with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(R. Baruah)
Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1